

**IN THE INCOME TAX APPELLATE TRIBUNAL  
[ DELHI BENCH : 'SMC-2' NEW DELHI ]**

**BEFORE SHRI N. K. BILLAIYA, ACCOUNTANT MEMBER, S. M. C.**

**ITA. No. 6924/Del/2019  
Assessment Year : 2015-16  
(THROUGH VIDEO CONFERENCING)**

Shri Praveen Kumar Gupta, 282-Boundary Road, Civil Line, Meerut - 250 001. <b>PIN : ACUPG1709G</b> <b>(APPELLANT)</b>	Vs.	Income Tax Officer,  Baraut.  <b>(RESPONDENT)</b>
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<b>Assessee by :</b>	<b>NONE [App. Received]</b>
<b>Department by :</b>	<b>Shri R. K. Gupta, Sr. D.R.;</b>

<b>Date of Hearing</b>	<b>27.04.2021</b>
<b>Date of Pronouncement</b>	<b>27.04.2021</b>

**ORDER**

This appeal by the assessee is preferred against the order of the CIT (Appeals) Meerut dated 16.08.2018 pertaining to assessment year 2015-16.

2. Vide application dated 16.04.2021 the assessee sought permission for the withdrawal of the appeal. Noting the contents of the application the appeal is dismissed as withdrawn.

3. In the result the appeal of the assessee is dismissed.

**Order pronounced in the Open Court on this 27<sup>th</sup> Day of April, 2021.**

**Sd/-  
( N. K. BILLAIYA )  
ACCOUNTANT MEMBER**

Dated : 27/04/2021.

\*MEHTA\*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT (Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	27.04.2021
Date on which the typed draft is placed before the dictating Member	27.04.2021
Date on which the typed draft is placed before the Other Member	27.04.2021
Date on which the approved draft comes to the Sr. PS/PS	27.04.2021
Date on which the fair order is placed before the Dictating Member for pronouncement	27.04.2021
Date on which the fair order comes back to the Sr. PS/PS	27.04.2021
Date on which the final order is uploaded on the website of ITAT	27.04.2021
Date on which the file goes to the Bench Clerk	27.04.2021
Date on which the file goes to the Head Clerk	